

the securities market and for matters connected therewith or incidental thereto."

*The motion was adopted*

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SHRI RAMESHWAR THAKUR: I introduce the Bill.

12.38 1/2 hrs.

SECURITIES AND EXCHANGE BOARD  
OF INDIA ORDINANCE, 1992.

**Explanatory Statement giving reasons  
for immediate legislation by Ordinance**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): On behalf of Shri Manmohan Singh, I beg to lay on the Table an explanatory statement (Hindi and English versions) giving reasons for immediate legislation by the Securities and Exchange Board of India Ordinance, 1992. [Placed in Library See No. LT - 1408/92]

12.39 hrs.

[MR. DEPUTY SPEAKER *in the Chair*]

MATTERS UNDER RULE 377.

- (I) **Need to declare Chitradurga, Karnataka on a 'No industry district, and to set up industries all over the district.**

SHRI C. P. MUDALA GIRIYAPPA (Chitradurga): Chitradurga district in Karna-

taka is industrially backward. Like Gulbarga, Kolar and Bidar district, rainfall is very low in Chitradurga district. Agriculturists of this district are completely dependant on rain as there are no irrigation facilities. There are railway lines not worth mentioning. No progress in industrial development has been made in this district.

Repeated representations have been made to the Centre to set up medium and large scale industries in this district, but to no effect.

I, therefore, urge upon the Central government to declare Chitradurga district as a 'no industry district' and set up industries all over the district to save the poor people from distress.

- (II) **Need to upgrade TV transmitter at Nagarcoil, Kanyakumari district, Tamil Nadu**

SHRI N. DENNIS (Nagarcoil): A Lower Power TV Transmitter of 100 watts is installed at Nagarcoil, Kanyakumari District. It has the capacity to relay programmes upto a radius of about 15 kms. only and thus viewers beyond that area are deprived of the opportunity of viewing the National and Regional Programmes. It is therefore essential that the Transmitter is upgraded to a one K. W. Transmitter at the earliest. Alternatively, efforts may be taken to beaw the Madras Doordarshan Programmes to satellite via the Ground Station at Kalpakam, Madras so that all the L. P. T.s of Tamil Nadu can relay this programme, as is done in Andhra Pradesh. Government may also consider to extend the micro-link which is presently upto Kodaikanal to Nagarcoil. Efforts may also made to instal the proposed TV transmitter at a better location so as to cover the entire district of Kanyakumari. The

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\*\*Introduced with the recommendation of the President.

height of the TV tower at Nagarcoil can also be increased. I request the Central Government to take appropriate steps so as to enable the TV viewers of the entire Karayakumari District to get the opportunity of TV transmission.

- (iii) **Need to send a team of specialists alongwith medicines to Bastar district of Madhya Pradesh to check growing menace of gastroenteritis there.**

[*Translation*]

SHRI MANKU RAM SODI (Bastar): Mr. Deputy Speaker, Sir, gastroenteritis spreads suddenly like an epidemic in Bastar district and every year hundreds of Adivasis die an untimely death. Last year more than 2000 people died. This year too, in January 1992, this disease originated from Gangalor village of Bijapur block and by giving rise to vomiting, dysentery malaria and meningitis it has so far claimed 160 lives. It is spreading like any thing. Several villages have come under its grip and every day the number of victims is increasing. There is no control over the disease and people are scared of it and are about to leave the village.

Therefore, I request the Central Government to send a team of specialists alongwith medicines to Bastar and thus check the untimely death of Adivasis.

- (iv) **Need to implement the Resolution adopted by the U. P. Legislative Assembly for creation of a separate 'Uttaranchal' State.**

SHRI BHUWAN CHANDRA KHANDURI ( Garhwal): Mr. Deputy Speaker, Sir the resolution adopted by the Uttar Pradesh Legislative Assembly for creation of a separate Uttaranchal State by uniting eight hill

districts of Uttar Pradesh has been sent for the approval of Centre a long back but till now no action has been taken by the Central Government to give clearance to this important proposal.

After independence these hill districts did not develop as rapidly as other parts of the country. The people of this region are making a demand for a separate State since long for their economic and industrial development and it is true that development of these regions could take place only after creation of a separate State. The aspirations of the people of this entire region will be fulfilled only when a separate State is created. Many agitations, hunger strikes, dharnas and meetings have been organised. The total area of this proposed State consisting of these hill districts is more than the area of Himachal Pradesh and the population will be almost the same.

Therefore, the Central Government should immediately announce the creation of a separate Uttaranchal State by taking an immediate, meaningful and appropriate decision on this matter of urgent public importance.

I request the Central Government to take an immediate decision in this matter.

[*English*]

- (v) **Need to defer the proposal to discontinue the postal van services to Perundurai and Bhavani Towns, Tamil Nadu.**

SHRI P. G. NARAYANAN (Gobichettiyalayam): Perundurai and Bhavani Towns in my Parliamentary constituency in Tamil Nadu, receive all postal articles from Erode HPO by the departmental van in the morning which helps the department to deliver the articles after sorting out without any delay. Now, it is understood that the Postal Depart-